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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**TP No. 137/397-398/NCLT/AHM/2016 (New)  
CP No. 72/397-398/CLB/MB/2016 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.05.2017**

Name of the Company: Ruchir Radha Mohan Mittal

V/s.

Raghav Madhav Filaments Pvt. Ltd. & Ors

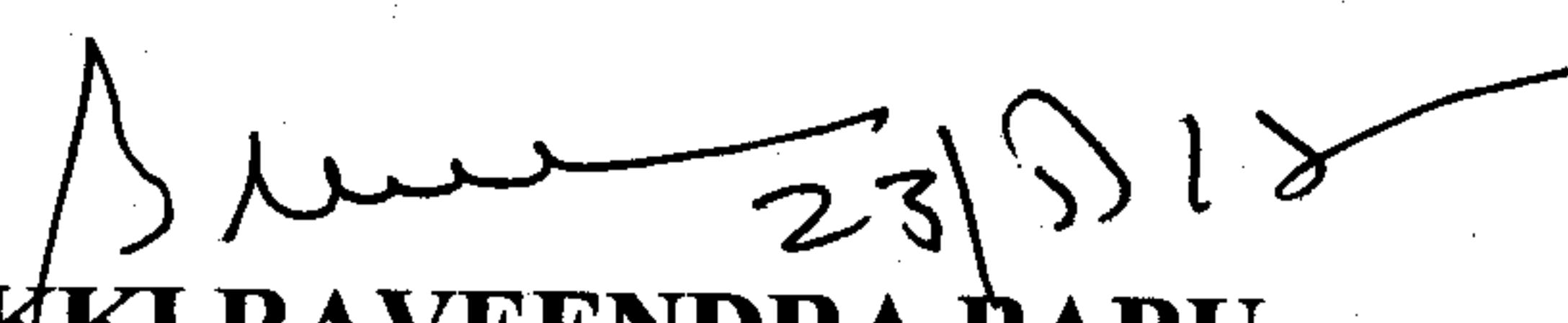
Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<b>S.NO. NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1. KUNJAL DALAL	PCS	Respondent 1 to 4	1c A. S. Patel
2. DHIREN R. DAVE	PCS	Petitioner	<u>DRD</u>

**ORDER**

Learned PCS Mr. Dhiren Dave present for Petitioner. Learned PCS Mr. Kunjal Dalal present for Respondents no. 1 to 4.

For filing written submissions, list the matter on 31.05.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 23rd day of May, 2017.